

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24918 OF 2004

(From the judgement and order dated 19/07/2004 in SA No. 824/1999 of
The HIGH COURT OF

JUDICATURE AT ALLAHABAD)

STATE OF U.P. & ANR.

Petitioner(s)

VERSUS

COMMITTEE OF MGMT.,GOPAL JR.H.SCHOOL&ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim relief and office report)

Date: 28/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr.Ashok H.Desai, Sr.Adv.

Ms. Niranjana Singh,Adv.

For Respondent(s)

Mr.Gaurav Jain, Adv.

Ms. Abha Jain,Adv.

Mr. Shankar Divate ,Adv

UPON hearing counsel the Court made the following

O R D E R

Issue notice. Tag with SLP (C)NO.....CC No.596 of 2005 etc.

Since this matter is under consideration, the High Court may not proceed with the contempt proceedings, if any.

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| (G.V.Ramana) | (Veera Verma) |
| Court Master | Court Master |